

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 80 of 2013

Dated : 15th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Pradeep Misra with

Counsel for the Respondent(s): Mr. R.K. Mehta
Mr. R.R. Pathak for RERC
Mr. P.N. Bhandari for R.5, 6 & 8

ORDER

It is represented that the affidavit of service is being filed today.

Mr. R.K. Mehta, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.1 and seeks some time to file the reply. Accordingly, the Respondents are directed to file their respective reply on or before 31.05.2013 after serving copy on the other side.

Post the matter for hearing on **05.07.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk